



( 2 )

enclosing therewith a proof of service of notice served on the unserved respondents at least three days before the next date of hearing.

List the matter on **06.08.2024**.

**IA/26/KOB/2019 in CP/74/KOB/2019**

List the matter on **06.08.2024**.

**IA/47/KOB/2020 in CP/74/KOB/2019**

List the matter on **06.08.2024**.

**CP/74/KOB/2019**

List the matter on **06.08.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**